

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P.BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).10606/2006

SHESH MANI SHUKLA Petitioner(s)

VERSUS

D.I.O.S DEORIA & ORS Respondent(s)

(With prayer for interim relief and office report)

Date: 03/09/2008 This Petition was called on for hearing today.

For Petitioner(s)
M/S Manoj Swarup & Co.,Adv.

For Respondent(s)
Ms. Purnima Bhat,Adv.
Ms. Mona Rajvanshi ,Adv

UPON hearing counsel the Court made the following
ORDER

Respondent Nos. 2 and 3 have filed counter affidavit.

The learned counsel for the petitioner submits that affidavit
of dasti service in respect of respondent Nos. 1 and 4 has already been
filed.

Registry to verify the same.

List again on 22.9.2008.
(M.P.BHADRAN)
Registrar

hj